GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:3662 ANSWERED ON:15.12.2011 BSLLD SCHEME Ganeshamurthi Shri A.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that some States and Union Territories of the country have submitted reports on the implementation of the scheme 'Basic Statistics for Local Level Development (BSLLD)' to this Ministry;

(b) if so, the details thereof;

(c) the action and review taken by the Government in this regard;

(d) whether some of the States and UTs are yet to submit BSLLD to the Government; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Yes Sir.

(b) Basic Statistics for Local Level Development is a pilot scheme and the first phase of BSLLD to collect local level data of 2008-09 has been implemented in 32 States / UTs covering about 500 Gram Panchayats in each State/UT. In Delhi, Goa and Chandigarh, the pilot scheme was not implemented due to administrative reasons. So far 27 States/UTs have submitted their reports to the Ministry. The States/ UTs which have submitted their reports are:

Himachal Pradesh, Punjab, Uttarakhand, Haryana, Rajasthan, Uttar Pradesh, Bihar, Sikkim, Nagaland, Manipur (Two district out of four districts), Mizoram, Meghalaya, Assam, West Bengal, Jharkhand, Orissa, Chhattisgarh, Madhya Pradesh, Gujarat, Maharashtra, Andhra Pradesh, Karnataka (Two out of three districts), Lakshadweep, Kerala, Tamil Nadu, Pondicherry and Andaman Nicobar Islands.

(c) Based on reports of the States/UTs, for Phase-I of the pilot, a Cross Sectional Synthesis report has been prepared. Second phase of pilot scheme for collecting local level data for 2009-10 is being implemented in those States/UTs where first phase of the scheme has been completed and Utilisation Certificates alongwith reports have been received.

(d) Yes Sir.

(e) The following 5 States/UTs viz. Jammu and Kashmir, Arunachal Pradesh, Tripura, Daman & Diu and Dadra & Nagar Haveli have not submitted the report of first phase of BSLLD.